- (e) whether Government has taken necessary steps for increasing capacity in Central jails of the country during last two years and the conditions in the jails is improving; and
  - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (f) As per data compiled by National Crime Records Bureau (NCRB) at the end of 2014, in the 1,387 Jails in the country with a capacity of 3,56,561, there were 4,18,356 inmates with an overcrowding rate of 117.4.

"Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. Funds to the tune of ₹ 609 crore were allocated to 8 States *viz*-Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Kerala, Maharashtra, Mizoram, Odisha and Tripura for up-gradation of prisons infrastructure by the 13th Finance Commission during the period (2011-2015).

## Incidents of suicide in Police/para-military forces

†1093. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is a considerable increase in incidents of suicide in Police/Para-military forces in recent times;
  - (b) if so, the details thereof;
- (c) whether working hours without any break and not getting leave regularly are its reasons;
  - (d) if so, the details thereof;
- (e) whether various Commissions constituted from time to time for improving the working conditions of Police/Para-military forces gave many suggestions, but these have not been complied so far; and
- (f) whether the Central Government is going to implement some suitable arrangement model for improvement of working conditions of Police/Para-military forces soon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) 'Police' is a State subject. Therefore no such

<sup>†</sup> Original notice of the question was received in Hindi.

data w.r.t. Civil Police is maintained by this Ministry. As regards, Central Armed Police Forces (CAPFs) and Assam Rifles (AR), the details of suicide in CAPFs and AR is as under:-

Year	No. of suicide
2013	115
2014	125
2015	109
2016*	44

<sup>\*</sup> As on 20.07.2016

- (c) and (d) No, Sir. An enquiry is conducted in each case of suicide and it was observed that reasons behind most of the suicide cases are found to be due to personal/domestic problems, illness etc.
- (e) and (f) A study was got conducted in 2004 through Bureau of Police Research and Development (BPR and D) into the factors causing stress to the force personnel and suggest remedial measures. Another similar study was got conducted through Indian Institute of Management Ahmedabad (IIMA) in 2012 for BSF and CRPF.

Based on the above study report, following measures have been taken to improve the working conditions and reduce stress among the force personnel:-

- (i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.
- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Ensuring adequate rest and relief by regulating the duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (v) Facility of retention of Government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).
- (vi) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation and Yoga routinely for better stress management.

- (vii) Adequately compensating the troops deployed in difficult areas.
- (viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, Jammu and Kashmir and LWE affected areas as welfare measure.
- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (x) Promotions are released regularly to eligible personnel as and when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotion does not take place for want of vacancies at 10, 20 and 30 years of service.

Besides above, implementation of suitable model for improvement of working conditions of CAPFs and AR is a continuous process and instructions in this regard are issued from time to time by this Ministry.

## Jihadi activities in West Bengal

1094. SHRI KIRANMAY NANDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware about Jihadi activities in "Greater Bengal" which includes Bangladesh and West Bengal, both led by self styled chief of IS, Bangladesh, Abu Ibrahim Al Hanif; and
- (b) if so, the steps Government proposes to adopt to nib such Jihadi activities in West Bengal at very initial stage?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per available information, an interview of one Abu Ibrahim Al Hanif, who was known as 'Amir of the Khalifah's soldiers in Bengal', was published in the 14th issue of ISIL's English online magazine 'Dabiq'. The magazine quoted Hanif advocating a strong jihadi base in Bangladesh to facilitate creating conditions of fear and chaos in India. However, nothing is known about Abu Ibrahim Al Hanif and his identity as yet. The National Investigation Agency (NIA) while investigating the incident of bomb blasts that occurred at Khagragarh, Burdwan in West Bengal on 02nd October, 2014, has found that the persons present at the site of bomb blast were believed to be the members of terrorist outfit, JuM-B. These persons were engaged in planning of terrorist attacks in different parts of India and in Bangladesh. Recently, Assam Police has busted a JuM-B module that led to